

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3629
ANSWERED ON:18.03.2015
DEVELOPMENT OF PRIME LOCATION PROPERTIES
Kothapalli Smt. Geetha

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether the development of properties in prime urban locations are not undertaken;
- (b) If so, the details thereof and the reasons therefor; and
- (c) The corrective steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (c): Land is a State subject. Development of properties i.e. land in prime location comes within the purview of Urban Local Bodies (ULBs) and Urban Development Authorities within a state. Central Government is providing assistance to ULBs through State in development of infrastructures in cities through financial support under its various ongoing scheme.